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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.83/BB/ 2017	-	For hearing	230/232	Spectrum Infotech Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	Samarth Shreedhar	Petitioner	
2	Vasanth Kumar	Dr. Ashok Kumar Mishra	
3	Edum. in	Dr. Ashok Kumar Mishra	

**ORDER**

Counsel for Petitioner is present. Await report from RD. Counsel reported that he has filed compliance memo in the Registry regarding newspaper publication. IT Dept., has not responded to the notice. List it on 08.03.2018.

  
Member (T)

  
Member (J)